

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-102**  
CP-27/241/ND/2024

**IN THE MATTER OF:**

Rohit Batta and Ors.

**.....Applicant**

**Vs.**

Skyhill Developers Private Limited and Ors(3)

**.....Respondent**

**SECTION**

U/s 241

**Order delivered on 08.02.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Advocates Sharad Tyagi, Archana Tyagi and  
K. Gayatri for the Petitioners 1 to 3

For the Respondent :

**ORDER**

This is a petition filed under Section 241-242 of the Companies Act, 2013. Heard Ld. Counsel for the Petitioner. Let notice be issued to the Respondents for their appearance as well as for filing reply. Notice be issued by all modes and proof of service be filed. List this matter on **10.04.2024**.

**Sd/-**  
**(Dr. SANJEEV RANJAN)**  
**MEMBER (T)**

**Sd/-**  
**(MAHENDRA KHANDELWAL)**  
**MEMBER (J)**